

Report of Oza Commission

2030. **SHRI MATANG SINH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Oza Commission was set-up to look into the matter of safeguarding the interests of residents along the stretch of alignment of construction of Konkan Railway; and

(b) whether it has submitted any report and if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (**SHRI SATPAL MAHARAJ**): (a) No, Sir. It was set up for examining the objections by the environmentalists to the alignment to be followed by the Konkan Railway in Goa.

(b) Yes, Sir. Oza Commission submitted its report in Oct.'93. The major recommendations were for construction of viaducts in place of embankment for all banks higher than 10 mtrs., provision of additional flood openings and passages for fishing canoes in the Khazan lands, provision of fencing/over bridges and under bridges at certain locations, anti-vibratory measures in the Old Goa tunnel to save the Church on the hill top from damage, slight shifting of the alignment in the Old Goa tunnel, landscaping of the damaged hill on Dewar island, etc. The report has been accepted by the Government in toto and is being implemented in full.

Irregular Admissions in Kendriya Vidyalaya at Delhi and Meerut

2031. **SHRI RAGHAVJI:**
SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) who is responsible for ensuring genuineness of admissions in Kendriya Vidyalayas;

(b) whether some instances of irregular admissions have been noticed in Kendriya Vidyalayas at Delhi and Meerut;

(c) if so, what are the details thereof; and

(d) what action has been taken against the erring persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (**SHRI MUHI RAM SAIKIA**): (a) Principals as Heads of Institution ensure that admission guidelines approved by the Board of Governors of Kendriya Vidyalaya Sangathan are adhered to.

(b) to (d) Three cases in Kendriya Vidyalaya, New Mehrauli Road, New Delhi and ten cases in Kendriya Vidyalaya Punjab Lines, Meerut, of admission on fake transfer certificates have been reported. Four employees involved in these admissions have been transferred out of Kendriya Vidyalaya New Mehrauli Road, New Delhi, as a preliminary step. Assistant Commissioner concerned has been requested to get an enquiry conducted in the matter. His report has not been received.

Setback to fuel oil and gas-based urea plants of NFL

2032. **SHRI JOYANTA ROY:** Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether it is a fact that the fuel oil and gas-based urea plants of NFL are facing serious setback due to the shortage of raw materials; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS & FERTILIZERS (**SHRI SHEES RAM OLA**):

(a) and (b) The gas-based urea plant of NFL located at Vijaipur, Distt. Guna in the State of Madhya Pradesh has been in normal production. The production at Nangal, Bhatinda and Panipat plants of